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Report (1980-81) on the Working and Administration of the Companies A^c 1956

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-fifth Annual Report on the working' and Administration of the Companies Act, 1956, for the year ended the 31st March, 1981> under section 638 of the said Act. [Placed in Library. See No. LT-3693/82].

- I. Report ang Accounts (1979-80) of the Bongaigaon Refinery an^ Petrochemicals Limited, Bongaigaon (Assam) and related papers.
- U, Report and Accounts of the Petro-file Co-operative. Limited, New Delhi for the year ended the 30th June, 1981 and related papers.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): Sir, I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, un der sub-section (1) of section 619A of the Companies Act, 1956: -
- (i) Sixth Annual Report and Accounts of the Bongaigaon Refinery and Petrochemicals Limited, Bongaigaon (Assam), for the year 1979-80, together with the Auditor's Report on the Accounts and the comments of the Compt-rol'er and Auditor General o'f India thereon.
- (ii) Review by Government on the working of the Company. TPlaced in Library. See No. LT-3095/82 for (i) and
- II. A copy each (in English and Hindi) of the following papers—
 - (i) Seventh Annual Report and Accounts of the Petronlp Cooperative Limited, New Delhi, for

the year ended the 30th June, 1981, together with the Auditors* Report on the Accounts

on the Table

(ii) Review by Government on. the working of the Company. [Placed in Library. See No. LT-3694/82 for and (ii)].

Notifications Of the Ministry of Finance (Department of Revenue) and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Depart ment of Revenue), under section 159 of the Customs Act, 1962: —
 - (i) G.S.R. N«i 244(E), dated the 9th March, 1982, together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-3549/82].
 - (ii) G.S.R. No. 251(E), dated the 15th March, 1982. [Placed in Library. See No. 3671/82].
- II. A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) tions G.S.R. Nos. 273 and 274, dated the 13th March, 1982, together with Explanatory Memoranda thereon. [Placed in Library. See No LT-3672/82].

Report ana Audite[^] Accou -t_s (1980-81) of the Indian Institute of Mass Communication, New De'hi and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): Sir. I beg to lay on the Table a copy each (in English and Hindi) of the following papers: -

(i) Annual Report and Audited Accounts of the Indian Institute ot